

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NOS. 114 OF 2015 & 131 OF 2015**

**Dated : 20<sup>th</sup> November, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 114 OF 2015**

**In the matter of:-**

**Gujarat Urja Vikas Nigam Ltd. ....Appellant(s)  
Versus  
Taxus Infrastructure & Power Projects Ltd. & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran  
Counsel for the Respondent (s) : Mr. D. Roy Chaudhuri, Sr. Adv. With  
Mr. Madhu Sudan Bhayana for R-1  
Ms. Suparna Srivastava, Adv. with  
Shri S.R. Pandey, Legal Advisor for  
GERC  
Ms. Anushka Arora

**APPEAL NO. 131 OF 2015 & IA NO. 209 OF 2015**

**In the matter of**

**Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. D. Roy Chaudhuri, Sr. Adv.  
Mr. Madhu Sudan Bhayana  
Counsel for the Respondent (s) : Ms. Suparna Srivastava, Adv.  
With Shri S.R. Pandey, Legal  
Advisor for R-1

Ms. Ranjitha Ramachandran

**ORDER**

Heard Mr. D. Roy Chaudhuri, learned Sr. Advocate for the appellant in Appeal No. 131 of 2015. His arguments are not yet over.

Post Appeal No. 131 of 2015 for remaining arguments of the Appellant and respondents as well as arguments of the parties in cross Appeal No. 114 of 2015 on **1<sup>st</sup> December, 2015.**

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Surendra Kumar)**  
**Judicial Member**

rkt/dk